

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 37 OF 2013

Thursday, this the 7th day of February, 2013

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Mohanavally
Vadakkekallayil house
Velluthuruthy
Kottayam, Kerala State ... **Applicant**

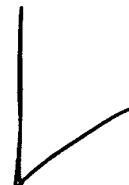
(By Advocate Mr.T.O.Xavier)

versus

1. V.R.Reghu
Parapparambil House
Kuzhimattom PO, Vellothuruthy
Panachikkadu Village
Kottayam, Chingavanam P.S
Kottayam District – 686 001
2. The Senior Personnel Officer
Southern Railway
Trivandrum Division
Thykkad PO, Trivandrum
3. Rengarajan
Senior Deputy General Manager
Chief Vigilance Officer
Southern Railway, Headquarters Office
Park Town, Chennai – 600 003
4. The Inspector
Traffic Department
Kottayam Railway Station
Kottayam – 686 001 ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R2&4)
Advocate Mr.Varkey & Martin (R-1))

The application having been heard on 07.02.2013, the Tribunal on the same day delivered the following:



: 2 :

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the OA was taken up for hearing today, it was submitted on behalf of the 1st respondent that the request of the applicant has been conceded to and that the OA can be closed.

2. The applicant and the 1st respondent shall be present on the date when 3rd respondent summons them to the Divisional Office, Trivandrum.
3. With this direction, the OA is disposed of. No costs.

Dated, the 7th February, 2013.



**K. GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

The 2nd paragraph of order dated 07.02.2013 is corrected to read as under:

" 2. The applicant and the 1st respondent shall be present on the date when 2nd respondent summons them to the Divisional Office, Trivandrum. "

(The above correction is made vide order dated 03.04.2013 in MA 349/13 in OA 37/13.)

Balachandran
(Mr. K. BALACHANDRAN)
Deputy Registrar
Central Administrative Tribunal
Ernakulam Bench
Cochin - 682 017

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH-

आदेश पत्र

ORDER SHEET

आवेदन शं ० २० : का

C.P.(C) 81/2013 in ORIGINAL APPLICATION NO. ३७ OF 2013

आवेदक

Applicant(s) *Mohana Rally*

प्रत्यधी

Respondent(s) *M. Sunitha, Asstt. Personnel Officer, S. Rly. Tvm.*

आवेदक (आवेदकों)

की ओर से आधिकरण

Advocate for *M.R. T.O. Xavier*
Applicant(s)

प्रत्यधी (प्रत्यधीयों)

की ओर से आधिकरण

Advocate for
Respondent(s)

रजिस्ट्री के टिप्पणी

अधिकरण के आदेश

Notes of the Registry

Orders of the Tribunal

प्रस्तुतीकरण की तारीख

Date of Presentation *20-6-2013*

02.07.2013

KBSR & KGJ

C-1

(2.)

Mr. T.O. Xavier

Mr. Rajesh for Mr. Sunil Jacob Jose, SCGSC

Let this C.P(C) be converted into an execution application. Issue notice to the Divisional Personnel Officer (R-2) and the husband of the petitioner (R-1) in the OA to be personally present in the Court in connection with execution of the order dated 07.02.2013. Applicant shall also be present on the same day.

List on 24.07.2013. Copy by hand

KGJ(AM)

KBSR(JM)

02.07.2013

vs

10 and notice issued
on 3/7/13

notice served ✓
21/7/13